

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CA No.79/(MAH)/2016  
CP No. 02/2016

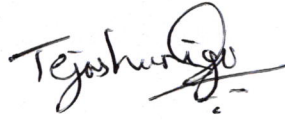

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: Mr. Sujit Jha  
V/s.  
M/s. Ryder Shipping Lines Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Adv. Tejos. A. Lunigo. i/e Theodor Law Associates	Advocate for Respondent	
②	Adv. Meugank Shah a/w Adv. Ms. Mannat Sandhu i/b. Meugank & Basuttke Law Partners	Advocate for the Petitioner	

**COMMON ORDER**

**CA No. 76/16,77/16 & 78/16 In Co. Appeal No. 01/59/CLB/MB/MAH/2016**

**CA No.79/2016 In Co. Appeal No. 02/59/CLB/MB/MAH/2016**

1. In respect of both these Petitions, the Learned Representatives are present.
2. From the side of the Respondents, vide Praecipe dated 22.03.2017 it is intimated that since Civil Suit No. 175/2017 has been filed in the Court of the Civil Judge, Junior Division, Vashi, hence seeking permission to withdraw Company Application No. 79/2016 in Co. Appeal No. 02/2016.

**CA No. 76/16,77/16 & 78/16 In Co. Appeal No. 01/59/CLB/MB/MAH/2016**

**CA No.79/2016 In Co. Appeal No. 02/59/CLB/MB/MAH/2016**

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3. Likewise vide Praecipe dated 22.03.2017 it is intimated that since Civil Suit No. 185/2017 has been filed in the Court of the Civil Judge, Junior Division, Vashi, hence seeking permission to withdraw Company Application No. 76/2016 in Co. Appeal No. 01/2016
4. As a result the two Company Application Nos. 76/2016 and 79/2016 are dismissed as withdrawn.
5. The Learned Advocate of the Respondent is seeking time to take due instructions in Company Application Nos. 77/2016 and 78/2016 in Co. Appeal No. 01/2016. Time is granted.
6. From the side of the Petitioner the Learned Representative has stated that the pleadings are complete, therefore, the matter is to be listed for final hearing.
7. Let these two Co. Appeals be listed for final hearing on **21.04.2017**. Date is duly communicated to both the sides.

**22.03.2017.**

Sd/-

**M.K. SHRAWAT.  
MEMBER (JUDICIAL)**